

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

30. C.P. (IB)-948(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2024**

NAME OF THE PARTIES: - SBI Global Factors Limited
V/s
Rajat Doshi

Section: 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv Ashish Mehta a/w Adv Aarya More appeared for the Petitioner/Applicant through VC. Ashish Pyasi a/w Anjali Shahi appeared for the Respondent/Personal Guarantor. Adv Shaila Taware appeared for the Resolution Professional through VC. It has been pointed out that IRP has prepared the report. Let a copy of the report be served upon the personal guarantor, who shall file a reply/objection against the report within a period of three weeks. List this matter for final hearing on **28.03.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)